

**11 30 AM**

**1. QUESTIONS**

**(1) STARRED QUESTIONS**

**(a) Questions Answered:-**

Starred Questions at Sl. Nos. 4A, 5A, 63, 7A for the day was orally answered.

**(b) Reply Postponed:-**

Reply to Starred Question Nos. 1A, 3A, 6A and 6 C were postponed to the next session.

**(c) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

**(2) UNSTARRED QUESTIONS**

**(a) Replies Laid**

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

**12 30 PM**

**2. ZERO HOUR MENTION:**

**SHRI CHURCHILL ALEMAO, MLA** made a mention about the non-completion of the bridge from Benaullim to Sinquetim.

**12 32 PM**

**3. PAPERS LAID ON THE TABLE**

**SHRI MANOHAR PARRIKAR**, Chief Minister laid the Performance Budget 2018-19 in respect to the following Demands for Grants:

- (1) Collectorate, North (Demand No. 15).
- (2) Jails (Demand No. 18).
- (3) Revenue (Demand No. 33).
- (4) State Election Commission (Demand No. 73).
- (5) Water Resources (Demand No. 74).
- (6) River Navigation (Demand No.77).
- (7) Legal Metrology (Demand No. 80).
- (8) Information Technology (Demand No. 82).
- (9) Department of Rural Development (Demand No. 85); and
- (10) The Annual Report of the Goa Human Rights Commission for the year 2016-17.

12 32 PM

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-6)**

**SHRI ROHAN KHAUNTE**, Minister for Revenue moved the following:

|               |   |                           |
|---------------|---|---------------------------|
| Demand No. 7  | - | Settlement & Land Records |
| Demand No. 15 | - | Collectorate, North Goa   |
| Demand No. 16 | - | Collectorate, South Goa   |
| Demand No. 33 | - | Revenue                   |
| Demand No. 52 | - | Labour                    |
| Demand No. 60 | - | Employment                |
| Demand No. 82 | - | Information Technology    |

Cut Motions tabled by **S/Shri Chandrakant Kavalekar (Leader of Opposition), Pratapsingh R. Rane, Nilkanth Halarnkar, Clafasio Dias, Luizinho Faleiro, Isidore Fernandes and Ravi Naik MLAs** were moved to Demand Nos. 7, 15, 16, 33, 52, 60 and 82.

The following Members took part in the Debate:

1. Shri Filipe Nery Rodrigues, MLA.....12 34 PM
2. Shri Pratapsingh R. Rane, MLA.....12 39 PM
3. Shri Luizinho Ferleiro, MLA.....12 50 PM

(House adjourned for lunch at 1 05 PM and resumed its sitting at 2 30 PM)

4. Shri Francis Silveira, MLA.....2 30 PM
5. Shri Digambar Kamat, MLA.....2 40 PM

( **Shri Nilesh Cabral, MLA in Chair at.....2 40 PM**)

6. Shri Ravi Naik, MLA.....2 50 PM
7. Shri Dayanand Sopte, MLA.....3 00 PM
8. Shri Pravin Zantye, MLA.....3 11 PM
9. Shri Deepak Prabhu Pauskar, MLA.....3 18 PM
10. Shri Churchill Alemao, MLA.....3 23 PM
11. Smt. Alina Saldanha, MLA.....3 40 PM
12. Shri Prasad Gaonkar, MLA.....3 44 PM
13. Shri Rajesh Patnekar, MLA.....3 48 PM
14. Shri Glenn Ticlo, MLA.....3 53 PM

(House adjourned for tea at 4 02 PM and resumed its sitting at 4 30 PM)

( **Dr. Pramod Sawant, Speaker in Chair at.....2 40 PM**)

|  |         |
|--|---------|
| 15. Shri Aleixo R. Lourenco, MLA.....                              | 4 30 PM |
| 16. <b>Shri Michael Lobo, Dy. Speaker</b> .....                    | 4 47 PM |
| 17. Shri Isidore Fernandes, MLA.....                               | 5 06 PM |
| 18. Shri Clafasio Dias, MLA.....                                   | 5 15 PM |
| 19. Shri Nilesh Cabral, MLA.....                                   | 5 22 PM |
| 20. <b>Shri Chandrakant Kavalekar (Leader of Opposition)</b> ..... | 5 40 PM |

**SHRI ROHAN KHAUNTE**, Minister for Revenue replied to the Debate.

Cut Motions to Demand Nos. 7 at Sl. Nos. 1 to 4 of list No. 6 circulated separately was put to vote and negatived.

Cut Motions to Demand Nos. 15 at Sl. Nos. 1 to 4 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand Nos. 16 at Sl. Nos. 1 to 4 of list No.6 circulated separately was put to vote and negatived.

Cut Motions to Demand Nos. 33 at Sl. Nos. 1 to 4 of list No. 6 circulated separately was put to vote and negatived.

Cut Motions to Demand Nos. 52 at Sl. Nos. 1 to 9 of list No. 6 circulated separately was put to vote and negatived.

Cut Motions to Demand Nos. 60 at Sl. Nos. 1 to 8 of list No. 6 circulated separately was put to vote and negatived.

Cut Motions to Demand Nos. 82 at Sl. Nos. 1 to 7 of list No. 6 circulated separately was put to vote and negatived.

Demand Nos. 7, 15, 16, 33, 52, 60 and 82 were put to vote and passed.

**7 38 PM**

**5. GOVERNMENT BILLS-CONSIDERED AND PASSED**

**1. SHRI MANOHAR PARRIKAR**, Chief Minister moved that the Goa State Higher Education Council Bill, 2018, be taken into consideration;

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 24, Clause 1, the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**2. SHRI MANOHAR PARRIKAR**, Chief Minister moved that the Goa Lokayukta (Amendment) Bill, 2018, be taken into consideration;

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**3. SHRI MANOHAR PARRIKAR**, Chief Minister moved that The Goa State Commission for Backward Classes (Amendment) Bill, 2018, be taken into consideration

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1 the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**4. SHRI VIJAI SARDESSAI**, Minister for Town and Country Planning moved that The Goa Town and Country Planning (Amendment) Bill, 2018, be taken into consideration;

During the Consideration stage **Shri Chandrakant Kavalekar (Leader of Opposition)** quoted Rule 143 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly to refer the Bill to Select Committee.

There were no amendments to the Bill.

Division was sought:-

Against: 21

In favour: 15

The Motion moved by **Shri Chandrakant Kavalekar (Leader of Opposition)** referring bill for Select Committee was defeated.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 8, Clause 1, the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(HOUSE ADJOURNED AT 8 32 PM TO MEET AT 11 30 AM ON TUESDAY THE 31 JULY 2018)**

**ASSEMBLY HALL  
PORVORIM-GOA  
30 JULY, 2018**

**N. B. SUBHEDAR  
SECRETARY**